

में अभी तक कोई पाकिस्तानी जासूस पकड़े नहीं गए हैं और मुकदमे नहीं चल रहे हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) Our information is that no Pakistani spies have so far been arrested in connection with these bomb explosions and that no prosecutions are pending.]

**PROBE BY C.B.I. INTO THE ALLEGATIONS AGAINST ORISSA MINISTERS**

\*383. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that the former Chief Minister of Orissa and some of the present Ministers in Orissa have taken exception to the investigations by Central Bureau of Investigation into the allegations of corruption against them?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): No, Sir.

**FOREIGN EXCHANGE FOR NATIONAL PHYSICAL LABORATORY**

\*384. { SHRI D. THENGARI:  
SHRI G. K. KAPOOR:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that foreign exchange to the extent of Rs. 1,25,000 was granted in 1963 for a machine (crystal growing apparatus for germania) which is in the process of installation in the National Physical Laboratory in Delhi; and

(b) if so, what are the details in this respect?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Foreign exchange amounting to Rs. 1.10 lakhs was sanctioned for Zone Refining equipment.

(b) The equipment is required for a programme of intensive experimental study for refining and obtaining super-pure crystals of various metals.

†[ ] English translation.

**PAKISTANIS DEPORTED FROM ASSAM**

\*385. SHRI U. S. DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani infiltrants who have been deported from Assam so far; and

(b) when this deportation is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) During the period from 1961 to 1964 (till October), 1,07,500 Pakistani infiltrants were deported from Assam;

(b) It is not possible to specify any time limit.

**INDUSTRIALISATION OF DANDAKARANYA**

\*392. { SHRI SURJIT SINGH  
ATWAL:  
PT. BHAWANIPRASAD  
TIWARY:

Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that Government propose to lay greater emphasis on industrialization of Dandakaranya and training of displaced persons for industrial jobs there; and

(b) if so, what are the details of the programme?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) Yes, Sir.

(b) From the available data it appears that there are certain possibilities for the establishment of industries based on the mineral and forest resources. However, further investigations and surveys have to be carried out in regard to (a) feasibility of developing communications; (b) availability of power; (c) mineral and forest resources; before any plan or schemes can be formulated. It is proposed to take action to carry out such surveys and investigations in the first instance.